



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.05.2026

NOTICE

Please take notice that the following matter listed in the Court – III on 29.05.2026 was not taken up. The next date of Hearing in the matter is **23.07.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 23 of 2025 in Comp. App. (AT) (Ins) No. 36 of 2024 Part Heard	Rajeev Dhingra Vs. Nirmal Trading Company	Sandeep Vij	Geetesh Meena

By order of Hon'ble Chairperson
-Sd/-
Registrar